

CONTRIBUTORY HEALTH SERVICE SCHEME

*288. SHRI AMOLAKH CHAND: Will the Minister of HEALTH be pleased to state whether the proposal to charge a nominal fee from the patients for visits paid by doctors at their residences under the Contributory Health Scheme at Delhi has been finalised and if so, what is the nominal fee?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): It is not proposed to make any change in the existing arrangements, in the way of charging any fees for home visits made by doctors under the Contributory Health Service Scheme.

ROBBING OF A COUPLE BY DACOITS IN THE PATHANKOT EXPRESS

72. SHRI JUGAL KISHORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a couple travelling in a second class compartment in the Pathankot Express was robbed near Sonapat on Tuesday, the 14th April, 1959;

(b) if so, what action Government have taken in this connection;

(c) whether the culprits have been traced; and

(d) what is the approximate worth of property looted?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes.

(b) The case has been reported to the Government Railway Police who have deputed special staff for its investigation;

(c) Not so far;

(d) Rs. 308 cash, 5½ tolas of gold and 3 gold rings.

RAILWAY LINE IN DARRANG, ASSAM

73. SHRIMATI PUSHPALATA DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that nearly 18 miles of Railway lines in the District of Darrang, Assam, have been abandoned since 1957;

(b) whether it is a fact that this Railway known as S.P.R.T. used to serve the rural people of Dhekiajuli area, besides transport of tea to the Singri Steamer Ghat?

(c) whether Government are aware that the people have been placed in great difficulties in the matter of communication in the area; and

(d) if so, how Government propose to help them in this matter?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, It is understood that a tramway line between Singri and Panchnoj worked by M/s Kilburn and Co., Calcutta. has been closed down since 1957.

(b) Yes.

(c) Not aware. Traffic is now moving by road to and from Singri Ghat and nearest Railway Station.

(d) Does not arise.

NORTH-EAST FRONTIER RAILWAY

74. SHRIMATI PUSHPALATA DAS: Will the Minister of RAILWAYS be pleased to state:

(a) the progress so far made towards the stabilisation of the North East Frontier Railway;

(b) the number of bridges so far reconstructed; and

(c) the number of those which are still to be reconstructed?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Presumably the hon. Member is referring to the stabilisation of the Assam Rail Link of the North East

Frontier Railway. If so, the reply is as under:—

The work of strengthening the link route primarily consists of rebuilding of bridges with deeper foundations with additional waterways where necessary, strengthening protective works, realignment where necessary and other ancillary works to protect the Railway embankment from floods.

Out of a total of 39 such works (involving 51 bridges), 17 items involving 19 bridges) were completed in 1957-58 except for erection of girders in a few cases, and 15 items (involving 22 bridges) are in progress.

(b) 41 bridges have been completed or are in progress.

(c) Ten.

CONSTRUCTION OF A RAILWAY LINE CONNECTING PANDU AND GARO HILLS IN ASSAM

75. SHRIMATI PUSHPALATA DAS: Will the Minister of RAILWAYS be pleased to state the steps taken by Government to construct a railway line connecting Pandu with the foot of the Garo Hills in Assam?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): A survey for connecting Pandu with Amjanga was conducted in the past. Revision of this survey has been practically completed and the Report is awaited. The proposal for constructing the line is not however included in the Second Five Year Plan.

नई दिल्ली में खोमचेवालों की व्याधा

७६. श्री नवार्बसिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि क्या सरकार ने नई दिल्ली में खोमचेवालों की व्याधा के सम्बन्ध में हाल में कोई कार्यवाही की है, और यदि की है, तो क्या कार्यवाही की है और वह कब तक लागू होगी ?

†[HAWKER NUISANCE IN NEW DELHI

76. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HEALTH be pleased to state whether Government have taken any steps recently with regard to the hawker nuisance in New Delhi and if so, what are those steps and by when they will come into force?

स्वास्थ्य मंत्री (श्री डी० पी० कर्मरकर):

हाल में ही नई दिल्ली नगर पालिका ने नई दिल्ली में खोमचेवालों की व्याधा की समस्या पर विचार किया है और बम्बई में प्रचलित व्यवसायिक लाईनों पर वह नीचे लिखे कदम उठाने का विचार रखती है।

(१) ऐसे कुछ क्षेत्रों का निर्धारण करना जहाँ भ्रमणशील खोमचेवालों के अतिरिक्त अनधिकृत रूप से बसे हुए लोगों को व्यवसाय करने की इजाजत होगी। दूसरे क्षेत्रों में खोमचे के व्यवसाय करने की इजाजत नहीं दी जायगी।

(२) चाय की दुकानों, रेस्तरा और फल की दुकानों के मामलों में सहकारी दुकाने चलाने के लिये समुचित स्थानों का सीमा-निर्धारण करने का विचार है।

कित-कित क्षेत्रों में खोमचेवालों को इजाजत दी जायेगी और कहाँ-कहाँ सहकारी स्टोर कायम किये जायेंगे, उनके बारे में नई दिल्ली नगर पालिका विस्तृत विवरण तैयार कर रही है और उन विवरणों के तैयार होने ही नगर पालिका आगामी कार्यवाही करेगी।

[†THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): The New Delhi Municipal Committee have recently considered the problem of hawker nuisance in New Delhi and on the lines of the practice obtaining in Bombay they propose to take the following steps:—

(i) To demarcate certain areas where squatters will be allowed to

† [] English translation.